

ITEM NO.101

COURT NO.14

(REVISED)  
SECTION II-CS U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCriminal Appeal No(s). 2221-2222/2023

ABHISHEK BANERJEE &amp; ANR.

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(PART HEARD BY : HON'BLE BELA M. TRIVEDI AND HON'BLE SATISH CHANDRA SHARMA, JJ. )

WITH

Crl.A. No. 922/2024 (II-B)

(IA No. 11284/2022 - EARLY HEARING APPLICATION)

Date : 08-08-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Parties

Mr. Kapil Sibal, Sr. Adv.  
Mr. Gopal Sankarnarayanan, Sr. Adv.  
Mr. Adit Pujari, Adv.  
Mr. Amit Bhandari, Adv.  
Ms. Aprajita Jamwal, Adv.  
Ms. Arshiya Ghose, Adv.  
Mr. Vishwajeet Singh Bhatti, Adv.  
Ms. Shubhangi Pandey, Adv.  
Mr. Udayaditya Banerjee, AOR  
  
Mr. Suryaprakash V. Raju, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Arvind Kumar Sharma, AOR  
  
Mr. Sanchit Garga, AOR  
  
Ms. Astha Sharma, AOR  
Mr. Nipun Saxena, Adv.  
Mr. Sanjeev Kaushik, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Criminal Appeal No(s). 2221-2222/2023

1. Heard Mr. Kapil Sibal, learned Senior Counsel appearing for the appellant-Abhishek Banerjee and Mr. Gopal Sankarnarayan, learned senior counsel appearing for the appellant-Rujira Banerjee. They may submit their brief note of submissions not exceeding three pages.
2. Also heard-in-part Mr. S.V.Raju, learned ASG appearing for the Respondent- Enforcement Directorate.
3. List the matters on 13.08.2024 at 2:00 p.m for further arguments.

Criminal Appeal No.922/2024

1. List on 13.08.2024 at 02:00 P.M.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)  
COURT MASTER (NSH)